

- | | | |
|----|---|------------------|
| 4. | Consideration and passing of the following Bills:- | |
| | (i) The Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2021. | Two hours |
| | (ii) The Constitution (Scheduled Tribes) Order Amendment Bill, 2021. | One hour |
| | (iii) The Limited Liability Partnership (Amendment) Bill, 2021. | Two hours |
| 5. | Consideration and passing of the Central Universities (Amendment) Bill, 2021, after its introduction. | Two hours |
| 6. | Motion for annulment of Notification No.G.S.R. 139(E), dated the 25 th of February, 2021, publishing the Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021, issued under clause (z), (zg) of sub-section (2) of Section 87 of the Information Technology Act, 2000, and laid on the Table of the Rajya Sabha on the 25 th of March, 2021, admitted in the names of Shri Binoy Viswam and Shri M.V. Shreyams Kumar. | One hour |

WITHDRAWAL OF MEMBERS

MR. CHAIRMAN: Hon. Members, I have to inform that yesterday during the Business Advisory Committee Meeting, after allocating time for this, I have given certain suggestions. I would also like to inform you that I have also received notices under Rule 267. One is about farmers' agitation by Prof. Ram Gopal Yadav, Shri Vishambhar Prasad Nishad and Dr. V. Sivadasan. ...*(Interruptions)*...

SHRI DEEPENDER SINGH HOODA (Haryana): We have also given notice. ...*(Interruptions)*...

MR. CHAIRMAN: I am just coming to that. You had given it yesterday. ...*(Interruptions)*... And then I have gone through it; it is an on-going issue, but an

important one. So, that is being admitted for discussion under other provision. Farmers' agitation ...*(Interruptions)*... You cannot ask like this. ...*(Interruptions)*... I am trying to dispose of one after another. ...*(Interruptions)*... If you want all these notices to be disposed of, notices of Dr. V. Sivadasan, Shri Sukhendu Sekhar Ray, Shri Mallikarjun Kharge, Shri K.C. Venugopal, Shri Elamaram Kareem and Shri Binoy Viswam are not admitted. Now, there is an agreement on farmers' agitation and also about price rise and economic situation. ...*(Interruptions)*... The Government has also expressed its willingness to discuss it. ...*(Interruptions)*... Let's discuss farmers' issue; let's discuss economic situation, price rise and other issues. This is not the way; please go back to your seats. ...*(Interruptions)*... Please go back to your seats. ...*(Interruptions)*... All these Members who are in the Well of the House with placards, all of them are named. ...*(Interruptions)*... Under Rule 255, I direct these Members, who are in the Well of the House, to go back to their seats. ...*(Interruptions)*... Otherwise, you are named and you are suspended for the day. ...*(Interruptions)*... This is the decision of the Chair. ...*(Interruptions)*... Please obey the Chair and go back. ...*(Interruptions)*... This is not going on record. ...*(Interruptions)*... Whoever is in the Well, disobeying the Chair and then raising the placards, they are all asked to leave the House under Rule 255. ...*(Interruptions)*... You know if you disobey this, what will happen! You know it; I needn't tell this. ...*(Interruptions)*... The Secretariat will give the list. ...*(Interruptions)*... The House is adjourned to meet at 2.00 p.m.

The House then adjourned at fourteen minutes past eleven of the clock.

The House reassembled at two of the clock,

MR. DEPUTY CHAIRMAN *in the Chair*

GOVERNMENT BILLS

The Limited Liability Partnership (Amendment) Bill, 2021

MR. DEPUTY CHAIRMAN: The Limited Liability Partnership (Amendment) Bill, 2021...*(Interruptions)*... माननीय सदस्यगण, मैं आपसे अनुरोध कर रहा हूँ कि आप सब अपनी-अपनी सीट्स पर वापस जायें। ...*(व्यवधान)*... माननीय चेयरमैन साहब ने बहुत स्पष्ट रूलिंग दी है। ...*(व्यवधान)*... कृपया प्लेकार्ड्स लेकर हाउस में, वेल में ऐसा प्रदर्शन न करें, जो संसदीय आचरण के रूल 235 के खिलाफ हो। ...*(व्यवधान)*... Please go back to your seats. ...*(Interruptions)*... Please go back to your seats. ...*(Interruptions)*... Hon.